

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1808  
ANSWERED ON:05.12.2005  
SALE OF COAL BY NCCF  
Murmu Shri Hemlal

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the National Cooperative Consumers Federation of India Limited (NCCF) has been allocated a quota for onward distribution and sale of coal by the Ministry of Coal;
- (b) if so, the details regarding quantity, period of allocation, price and the norms for distribution of the said coal;
- (c) the profit margin likely to accrue to NCCF as a result thereof during the current financial year;
- (d) the norms being followed by NCCF in appointing the sole indenting agent to oversee this operation; and
- (e) the reasons for not inviting competitive bids for the said purpose?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) : Yes, Sir.

(b) : A quantity of 2 Million MTs per annum has been allocated under non-core sector with effect from 23.12.2004 for onward distribution to Small Scale Industry units and small/tiny consumers. The basic price of coal varies from Rs.600/- to Rs.2400/-per MT depending upon the grade/variety of coal.

(c) : The profit likely to accrue to NCCF is Rs.150 lakhs approximately taking into consideration the projected lifting of coal till March, 2006.

(d) : NCCF does not appoint any indenting agents for the purpose of distribution of coal within the States. This is done by the State Governments concerned.

(e) : Does not arise.